

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203

Appeal No. 431/59/ND/2018

IN THE MATTER OF:

M/s. Tara Chopra

...

Applicant/Petitioner

Versus

**Sir Sobhaa Singh Public Charitable Trust &
Ors**

...

Respondent

Under Section: 59

Order delivered on 23.03.2021

CORAM:

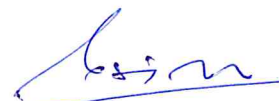
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 26.03.2021.



**T.S. Singh
(Court Officer)**